## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:3479 ANSWERED ON:24.08.2011 ROURKELA AND JEYPORE AIRSTRIPS Pangi Shri Jayaram;Ray Shri Rudramadhab

## Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Rourkela and Jeypore airstrips in Odisha have proper dimensions of runway and are commercially viable;

(b) if so, the details thereof;

(c) whether the Government proposes to connect Rourkela with Kolkata and Bhubaneswar and Jeypore with Visakhapatnam and Bhubaneswar;

(d) if so, the details thereof and the steps taken by the Government in this regard alongwith the time by which these flights are likely to be made operational; and

(e) if not, the reasons therefor?

## Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS & MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI)

(a) & (b) The airstrip at Rourkela in Orissa (Odisha) belongs to Steel Authority of India Limited (SAIL) and has been licensed by Directorate General of Civil Aviation (DGCA). The runway at this airport has dimension of 6000 ft x 100 ft with PCN-16, suitable for ATR type of aircraft operations. The airstrip at Jeypore in Orissa (Odisha) belongs to State Government of Orissa and has not been licensed by DGCA.

(c), (d) & (e) Regarding operation of flights, Government has laid down oute dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country including North-East region. It is however, up to the airlines to provide air services to specific places including airports in Orissa (Odisha) depending upon the traffic demand and commercial viability. As such, airlines are free to operate anywhere in the country subject to compliance of route dispersal guidelines issued by the Government.